

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 755/97

New Delhi, this the 14th day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri K. Muthukumar, Member (A)

Chander Pal Singh,
s/o Shri Amar Singh,
R/o Village & P.O. Benal,
Distt. Bulandshahar(UP). ...Applicant

(By Advocate: Shri S.K. Gupta through Sh. Ashish Kalia)

-versus-

Union of India through

1. Secretary,
Dept. of Posts,
Dak Tar Bhawan,
New Delhi.
2. The Director,
Postal Services,
C/o P.M.G.,
Agra Region,
Agra.
3. Superintendent of Post Offices,
Distt. Bulandshahar,
Uttar Pradesh.
4. Shri B.R. Karoria,
Inquiring Authority,
C/o Superintendent of Post Offices,
Distt. Bulandshahar,
Uttar Pradesh.Respondents

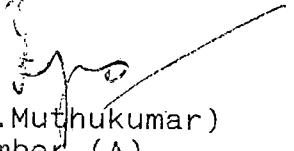
(By Advocate: Shri K.R. Sachdeva)

O R D E R (ORAL)
[Dr. Jose P. Verghese, Vice-Chairman (J)]

The petitioner in this case is seeking relief addressed to respondent no. 1 only. Notices had been issued in this case. Petitioner's counsel states that the petitioner is willing to confine his claim only for disposal of the appeal. In view of the statement, respondent no. 1 is directed that the appeal of the

(9)

petitioner in this case be disposed of within three months from the date of receipt of a copy of this order and let the copy of the appeal and impugned order be forwarded to the appellate authority for compliance of this order.


(K. Muthukumar)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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